

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 4134 of 2020**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Pravin Kumar, Advocate
For the State : Mr. Prabhu Dayal Agrawal, APP

02/ 20.07.2020 Heard through V.C.

2. Learned counsel for the petitioner undertakes to remove the defects as pointed out by the registry within a period of four weeks from today.
3. Call for the case diary and criminal antecedent report of the petitioner from the court concerned.
4. Put up this case on **02.09.2020**.

(Deepak Roshan, J.)

Pramanik/